

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 13 of 2014

Dated 14th March, 2014

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Powergrid Corporation of India Ltd. Appellant(s)

Versus

Central Electricity Regulatory Commission & Ors.
.....Respondent(s)

Counsel for the Appellant (s): **Mr. M.G. Ramachandran**
Ms. Swagatika Sahoo
Ms. Poorva Sahegal
Ms. Anushree Bardhan

Counsel for the Respondent(s): **Mr. M.S. Ramalingam for R.1**
Mr. Ravinder Kumar

ORDER

It is reported that all the Respondents have been served.

Mr. Ramalingam, the learned counsel appearing for the Central Commission is present and seeks some time for filing the reply. Accordingly, he is directed to file the same on or before 04.04.2014 after serving copy on the other side.

Despite service of notice, nobody has represented on behalf of the other Respondents.

Post the matter on **23.04.2014.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson